

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cont. Case (Civil) no. 650 of 2018

M/s. VNR-RK (Joint Venture) having its office at Banajara Hills,
Hyderabad through its authorized signatory K. Ravindra Reddy
...Petitioner

-V e r s u s-

The State of Jharkhand & Ors.

... Opp. Parties

CORAM: - HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner :- Mr. Deepankar, Advocate
For the Railways :- Mr. Gautam Rakesh, Advocate

08/26.06.2019 The present case is taken up through video conferencing.
At the request of the learned counsel for the petitioner, put up
this case in the next week under the same heading.

Ritesh

(Rajesh Shankar, J.)